

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3173 / 2006

(From the judgement and order dated 24 / 02 / 2006 in SBCRL No. 1522 / 2005 of the HIGH COURT OF RAJASTHAN AT JAIPUR)

SURENDRAKUMAR BHATIYA

Petitioner(s)

VERSUS

KANHAIA LAL & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,impleadment as party respondent, PERMISSION TO FILE VOLUME- II, PERMISSION TO FILE ADDL. AFFIDAVIT AND ADDL. DOCUMENTS and office report) (FOR FINAL DISPOSAL)

WITH SLP(Crl) NO. 6213 of 2006

(With appln.(s) for stay, c/delay in filing SLP , exemption from filing O.T. , permission to file Vol.II, directions and office report) (FOR FINAL DISPOSAL)

Date: 28 / 11 / 2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. B.D. Sharma , Adv.

Mr. Ajay Choudhary, Adv.

For Respondent(s)

Mr. Ajay Kr. Jha, Adv.

Mr. Sumeet Goel, Adv.

Ms. Divya Sinha, Adv.

for M/s. Parekh & Co.,Adv.

Mr. P.D. Sharma , Adv.

Mr. Aruneshwar Gupta, Adv.

UPON hearing counsel the Court made the following ORDER

Perused the letter. Adjourned by four weeks.

(Ravi P. Verma) (Anand Singh)
Court Master Court Master